



*The Gauhati High Court, At Guwahati*  
[ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL  
PRADESH ]

**NOTICE**

It is for information of all concerned that tomorrow i.e. on  
19.03.2025 (Wednesday):-

1. Item nos. 1 to 10 listed in the Daily Cause List before the Single Bench of Hon'ble Mr. Justice S.K. Medhi are deferred and will be notified later on.
2. For listing of urgent matters, if any, relating to the aforementioned deferred items, mention may be made before the Single Bench of Hon'ble Mr. Justice Kardak Ete.

BY ORDER

Dated, Guwahati, the 18<sup>th</sup> March, 2025.